

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD**

(MP) CP(IB) 33 of 2020

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO
CONFERENCING BEFORE THE INDORE BENCH AT AHMEDABAD OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2020**

Name of the Company:

Star Protection Pvt Ltd

V/s

P D Agarwal Infrastructure Ltd

Section:

Section 7 of Insolvency & Bankruptcy Code

ORDER

When bench proceedings started through Video Conferencing, after some time internet connection got disconnected, the technical fault happened at the level of NIC, which could not be restored, hence, this matter is adjourned for further consideration on 24.07.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 18th day of June, 2020.